

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/66/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Vipanchi Builders and Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	441

ORDER

Present: Ld. Counsel Mr. M. M. Viswaraj for the Petitioner.
ARoC from the Office of the RoC.

ARoC sought time for filing of report. **Matter is adjourned to 28.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)